

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5223

ANSWERED ON:27.08.2010

CORRUPTION IN CHILD DEVELOPMENT PROJECTS

Adhi Sankar Shri ;Jaiswal Shri Gorakh Prasad ;Roy Shri Arjun;Singh Rajkumari Ratna;Yadav Shri Dharmendra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received reports/ complaints about rampant corruption in the schemes/ projects including projects assisted by the World Bank, being run for the benefit of women and children;
- (b) if so, the details thereof, Scheme/ Project-wise during each of the last three years and the action taken by the Government thereon; and
- (c) the corrective measures taken or proposed by the Government to check recurrence of such incidents?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c) No complaint of rampant corruption in the schemes/projects have been received in the Ministry. However, complaints are occasionally received about improper functioning of schemes and irregularities/corruption in its implementation.

During the past 3 years and the current year, a total of 8 complaints have been received against operation of ICDS scheme, one each about the States of Maharashtra, Madhya Pradesh, Nagaland, Chhattisgarh and two each about the States of Uttar Pradesh and Bihar which contained allegations regarding irregularities in management of Supplementary Nutrition Programme. All these have been forwarded to the State Governments for report.

A complaint was received against an NGO under Rajiv Gandhi National Crèche Scheme for the Children of Working Mothers. The matter has been investigated and the Report of Chief Vigilance Officer has been received.

A complaint was also received against a NGO under Ujjwala scheme. After investigation, it has been decided to blacklist the said NGO.